

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. 2499
TO BE ANSWERED ON 04.08.2025**

Sports Infrastructure/Training Projects in Maharashtra

2499. Dr. Bachhav Shobha Dinesh:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of Centrally Sponsored Schemes and Central Sector Schemes for sports infrastructure/training projects being implemented by the Government, including Sports Association of India in the State of Maharashtra during the last ten years, scheme/district-wise;**
- (b) the details of SAI Training Centres (STC) in Maharashtra, district-wise;**
- (c) the details of funds allocated, sanctioned, released and utilized for each of the above schemes during the said period, scheme/district/project-wise in Maharashtra, particularly Dhule and Nashik districts;**
- (d) the details of physical targets set and achieved in the implementation of the above schemes during the said period, year/scheme/district-wise in Maharashtra, particularly Dhule and Nashik districts;**
- (e) whether there is time and cost overrun of any of the above schemes;**
- (f) if so, the reasons therefor; and**
- (g) the steps taken/being taken by the Government for expediting the projects?**

**ANSWER
THE MINISTER OF YOUTH AFFAIRS & SPORTS
{ DR. MANSUKH MANDAVIYA }**

- (a) The Ministry of Youth Affairs and Sports implements the following schemes for the promotion of sports in the country, including for sports infrastructure/training projects in the State of Maharashtra:**

- (i) Khelo India - National Programme for Development of Sports;**
- (ii) Assistance to National Sports Federations;**
- (iii) Cash Incentive to Medal Winners in International Sports Events and their Coaches;**
- (iv) National Sports Awards;**
- (v) Pension to Meritorious Sportspersons;**
- (vi) Pandit Deendayal Upadhyay National Welfare Program for Sportspersons;**
- (vii) National Sports Development Fund (NSDF); and**
- (viii) Running Sports Training Centres through Sports Authority of India.**

Details of the above schemes are available in the public domain on the websites of this Ministry and the Sports Authority of India.

The details of the sports infrastructure projects approved and their sanctioned cost, funds released and their physical and financial progress, under Khelo India Scheme and NSDF, across the country, including in the State of Maharashtra, are available in public domain on the dashboards of the Ministry at <https://mdsd.kheloindia.gov.in> and <http://www.nsdf.yas.gov.in/nsdf-glance.html>.

(b) There are no SAI Training Centres (STC) in Maharashtra.

(c) Funds are allocated and released Scheme-wise and not State/UT-wise. The details of funds allocated and expenditure incurred under various Sports Development Schemes of the Department of Sports across the country, including in the State of Maharashtra, during the last ten years are as under:

(amount in ₹ crore)		
Financial Year	Funds allocated	Expenditure incurred
2024-25	2332.50	2136.97
2023-24	2380.86	2329.35
2022-23	1907.69	1879.99
2021-22	1993.00	1748.76
2020-21	1313.40	1304.12
2019-20	2000.00	1989.39
2018-19	1381.52	1297.38
2017-18	1393.21	1229.32
2016-17	1078.35	1074.66
2015-16	1024.46	1020.65

(d) The Schemes of this Ministry are demand driven. Therefore, no targets are fixed.

(e) No, Sir.

(f) Does not arise.

(g) This Ministry continuously reviews the progress of the sanctioned projects by way of regular review meetings with grantees, visit of project monitoring committee to the site of the projects to assess actual physical progress and getting Utilization Certificates (UCs) of the released funds to ensure timely completion of the projects.

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